

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BRIPRANIL INDUSTRIES LIMITED Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 12-01-2022; Name of IP: Mr. Abhijeet Jain; Process Number: 1; Last 5 digit of registration number: 10445

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				12159551.43				NA
2	Liquidation costs incurred till date				302960.00				NA
3	Secured financial creditors	4	1227545214.50	3	1213136270.50		14408944.00		Annexure 3
4	Unsecured financial creditors	0	0	0	0		0		Annexure 4
5	Operational creditors (Workmen)	122	68277884.00	122	26817908.00		41459976.00		Annexure 5
6	Operational creditors (Employees)	2	727660.00	2	727660.00		0		Annexure 6
7	Operational creditors (Government Dues)	7	105547490.00	7	103133412.00		2414078.00		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	19	47422495.00	19	21329930.85		26092564.15		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0		0		Annexure 9
Total		154	1449520743.5	153	1377607692.78	0	84375562.15	0	